

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/360/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRABHAKARAN T.R

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PREETHI. S. ARASU for Rohan Rajasekaran 2. T. Mahindran

Counsel for Petitioner

Country to Rupon L

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T Mahendran, counsel for respondent present. Heard the arguments of both the sides in part. Time enlarged at the request of both the sides for submitting some clarifications in the matter. Put up on 26.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)